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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 04.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.984 /2020 in CP(IB) No.454/7/HDB/2018
NAME OF THE COMPANY	Aayusiddhi Life Science Private Ltd
NAME OF THE PETITIONER(S)	Gondimalla Madhu Mohan & 3 others
NAME OF THE RESPONDENT(S)	Aayusiddhi Life Science Private Ltd
UNDER SECTION	7of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**


IA No.984/2020

Matter taken up for hearing through Video Conference in view of Notice of the Headquarters dated 17.04.2020 read with Notice dated 03.05.2020, considering the urgency expressed by way of e-mail communication in Registry in IA No.984/2020 in CP(IB)No.454/7/HDB/2018.

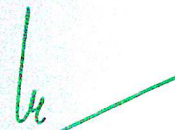
Mrs. Sandhya Rani, counsel for the Applicant/RP and Mr. Y. Suryanarayana, counsel for Respondent/Ex-Management appeared through video conference.

Counsel for the Respondent prayed time for filing counter. At his request, time is enlarged with a direction to furnish copy of the same to the other side on or before next date of hearing.

Put up the matter on 18.11.2020.



**MEMBER TECHNICAL**



**MEMBER JUDICIAL**

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